

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3633  
ANSWERED ON:14.12.2012  
LPG DISTRIBUTORS  
Hussain Shri Syed Shahnawaz

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of applications received from Bihar for allotment of LPG distributorship during the last three years and the current year;
- (b) the number of persons to whom LPG distributorship has been allotted during the said period;
- (c) the number of applications pending at present;and
- (d) the time-frame by which the pending applications are likely to be cleared ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) to (c): The allotment of LPG distributorship is done by the Oil Marketing Companies (OMCs) through an advertisement process. The number of advertised locations, Letter of Intent Issued (LOI) and pending for appointment/ commissioning of Regular as well as Rajiv Gandhi Gramin LPG Vitarak (RGGLV) distributorships for the last three years and for the period from April –September, 2012 is as under:-

Advertised LoI Issued Pending

Regular 187 16 171

RGGLVY 514 228 286

(d): The allotment of LPG distributorships generally sometimes gets delayed due to various reasons like complaints, court cases, nil applicants, applicants getting rejected during scrutiny, redraw due to quorum not available, rejections of candidates during Field Verification of Credentials (FVC) etc. Once the candidate gets rejected during FVC then re- draw has to be conducted. This process goes on till all the eligible candidates for draw are exhausted.